

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NARA-  
IN SINGH): (a) Yes, Sir.

(b) to (d). The contractors, engaged on construction of quarters, are required not to stack the bricks and other building materials on road itself. Temporary blockade of a road may, however, occur due to drainage works, construction of culverts etc. CPWD has been asked to ensure that its contractors, engaged in construction of Govt. quarters, do not stack bricks and other building materials on the roads in the area.

#### Schemes sanctioned by HUDCO in States Excluding West Bengal

2537. SHRI SUBODH SEN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the HUDCO has sanctioned 80 schemes in 12 States excluding West Bengal; and

(b) if so, the reasons for exclusion of West Bengal?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NARAIN  
SINGH): (a) At its 67th Board Meeting, HUDCO has sanctioned 80 schemes spread over 12 States namely, Andhra Pradesh, Gujarat, Jammu & Kashmir, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and Nagaland;

(b) HUDCO sanctions scheme from the States/Union Territories, as and when received, as per its guidelines. This is a continuous process. The information given at (a) above relates to the Schemes cleared in the 67th Board meeting held on 29-12-1981. As on 31-1-1982, HUDCO has however sanctioned 39 schemes for various agencies in the State of West Bengal. These schemes have a project cost of 43.6 crores with HUDCO's loan commitment of Rs. 31.63 crores.

#### Sale of Ghee through Milk Stalls

2538. DR. VASANT KUMAR PAN-  
DIT: Will the Minister of AGRICUL-  
TURE be pleased to state:

(a) whether Central Dairy of the Delhi Milk Scheme sells ghee through Milk Stalls in the city, if so at what price;

(b) the total quantity of ghee produced by DMS and the total quantity sold through its various stalls and Booths in Delhi from April 1981 to January 1982 monthwise;

(c) the quantity of ghee sold from the Milk Stalls in the Parliament House premises during each of the above months; and

(d) whether some basis is fixed for equitable distribution from each stall, if not, the reasons therefor?

THE MINISTER OF STATE IN THE  
MINISTRIES OF AGRICULTURE  
AND RURAL DEVELOPMENT (SHRI  
R. V. SWAMINATHAN): (a) Yes, Sir.  
The present sale prices of Ghee mar-  
keted by Delhi Milk Scheme are as  
below:

Packing	Selling Price (inclusive all taxes) (in Rs.)
1 Kg. Tin	Rs. 40/—
2 Kgs. Tin	Rs. 78/—

(b) and (c) A statement indicating total quantities of Ghee produced and sold by Delhi Milk Scheme through various Milk Stalls and booths including Parliament premises from January 1981 to January, 1982 (Month-wise) is laid on the Table of the House. [Placed in Library See No. LT-3505/82]

(d) The sale of ghee from various All Day Milk Stalls of the Delhi Milk Scheme depends upon the demand from these stalls for the period during which adequate quantities of ghee are available with Delhi Milk Scheme. However, whenever adequate quantities of ghee are not available with DMS, sale is normally restricted to All Day Milk Stalls in the Parliament House, DMS and Krishi Bhawan.

#### **Strength of establishment of the controller of Stationery**

2539. DR. A. U. AZMI: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 4726 on 21st December, 1981 and to state the progress made regarding updating the rules for use of stationery?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): The work of updating the rules for use of Stationery has been taken in hand. In view of the complicated nature of work, it may take some time to complete it.

#### **Allotment of Shops at Asian Games Village**

2540. SHRI AMAR ROYPRADHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the allotment of coffee shops and tower restaurant at Asian Games Village, Siri Fort, New Delhi, was made on the basis of licence for a period of 5 years;

(b) if so, what are the details in this regard; and

(c) the reasons, why allotment was not made under the cooperative societies system?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) and (c). Do not arise.

#### **Enhancement in Incomes of Farmers**

2541. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have recently spelt out certain new strategies in the agricultural sector for the enhancement of agricultural incomes of the farmers;

(b) if so, the fresh incentives extended or proposed to be extended to the farmers of different States under the new strategies adopted by Government; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) to (c). Recently, after announcement by the Prime Minister of 1982 to be observed as the Productivity Year and the New 20-Point Programme, the Department of Agriculture & Cooperation in the Ministry of Agriculture drew up a concrete Action Programme containing identified programmes for increasing agricultural production and productivity. The measures for increasing agricultural production include expansion of the community nurseries and minikit demonstration programmes, increased use of high yielding seeds, chemical fertilizers and pesticides, popularisation and distribution of improved farm implements, larger supply of agricultural credit through Cooperatives and Commercial Banks, including Regional Rural Banks, strengthening of the infrastructure for storage, processing and marketing of agricultural produce etc.

The programmes will help not only in increasing the agricultural production but also the incomes of farmers. Farmers will be given extended benefits through adoption of villages for intensive agricultural development efforts, larger programme of minikits distribution, promotion of fertilizer